

**ANNEXURE-7**

**Name of Corporate Debtor** : VVF (INDIA) LIMITED

**Date of commencement of CIRP** : 23/09/2021

**List of creditors as on** : 20/12/2021

**List of operational creditors (Government dues)**

*(Amount in INR)*

S.No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related party?	% of voting share in CoC, if applicable					
1.	Tax Department	Deputy Commissioner of Customs (Import-II), Mumbai	06/10/21	1,97,76,62,818.00	1	Tax Dues	No	-	1,97,76,62,818.00	-	-	1,97,76,62,817	NA
2.	Tax Department	Commissioner, Directorate of Commercial Taxes, West Bengal	07/10/21	2,63,81,181.00	1	Tax Dues	No	-	2,63,81,181.00	-	-	2,63,81,180	NA
3.	Tax Department	Deputy Commissioner of State Tax (E-627)	08/10/21	74,68,49,385.00	1	Tax Dues	No	-	74,68,49,385.00	-	-	74,68,49,384	NA
<b>TOTAL</b>				<b>2,75,08,93,384.00</b>	<b>3</b>			<b>-</b>	<b>2,75,08,93,384.00</b>	<b>-</b>	<b>-</b>	<b>2,75,08,93,381</b>	<b>-</b>



Regards

Avil Menezes

As Interim Resolution Professional of VVF (India) Limited

Registration No. IBBI/IPA-001/IP-P00017/2016-2017/10041

Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.

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